

Proceedings of the Chief Judicial Magistrate, Kozhikode.

Present: Smt.Fathima Beevi. A., B.Sc., B.Ed., LL.M.

Chief Judicial Magistrate.

Sub: Establishment – Judicial Department (Criminal Wing) of Kozhikode District-Transfer and postings of staff-Orders issued.

- Read:** 1) Request dated 02.03.2022 put in by Sri.Babu.P.K., Senior Clerk of the Court of Chief Judicial Magistrate, Kozhikode.
- 2) This office proceedings even No.dated 14.01.2022

Order No. A3-102/2022 dated 05.03.2022

Transfer and posting of the following staff of this department are ordered on administrative ground.

1) Sri.Babu.P.K., (PEN:623638) Senior Clerk, Court of Chief Judicial Magistrate, Kozhikode is transferred and posted as such in the Court of Judicial First Class Magistrate-I, Koyilandy vice serial No.3 is transferred.

2) Sri.Lijesh.N.V., (PEN:902648) Clerk, Court of Judicial First Class Magistrate-I, Koyilandy who has been deputed to the Court of Judicial First Class Magistrate-I, Kozhikode on working arrangement is transferred and posted as such in the Court of Judicial First Magistrate-I, Kozhikode in the existing vacancy by cancelling the order of deputation read above.

3) Sri.Sunil Kumar.R., (PEN:823496), Senior Clerk, Court of Judicial First Class Magistrate-I, Koyilandy is transferred and posted as such in the Court of Chief Judicial Magistrate, Kozhikode, vice serial No.1 is transferred.

4) Sri.Abhilash.V.K., (PEN:844600) Clerk, Court of Judicial First Class Magistrate-IV, Kozhikode is transferred and posted as such in the Court of Judicial First Class Magistrate-I, Koyilandy vice serial No.2 is transferred.

The incumbents shall be relieved forthwith. Order regarding substitute of serial No.4 will be issued later. Joining time is restricted to 3 days on exigency of service. No joining time is entitled to serial No.1 as the transfer is on his request. The Magistrates concerned shall report the date of relieving and joining of the incumbents in due course.

Sd/-
Chief Judicial Magistrate.

To
The incumbents through office.
The Magistrates concerned. (Through e-mail only)

Copy to: The Sheristadar & Senior Superintendent.
The Secretary, KCJSA, Kozhikode.
The Computer Cell, District Court, Kozhikode for publication in the District Court Website.
The Secretary, Kozhikode Taluk Government Employees Co- operative Society, Kozhikode.
The Secretary, Kozhikode District Judicial Employees Co-operative Credit Society, Kozhikode.

True Copy By Order


Sheristadar.

